NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/412/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRL ADVISORS LLP

NAME OF THE RESPONDENT(S)

: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 Aashish Jain Nunia Fee Supara & Supara

Courel for the Regradent

2. Mouica Chopda. R. For Haisbankar

COUNSEL FOR

PETITIONER

ORDER

Counsel for petitioner present. Counsel for respondent present and prayed time stating that the senior counsel could not attend before the Adjudicating Authority today due to personal inconvenience. Time extended at request of both counsel for making submissions. Put up on 26.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)